

Supply of Foodgrains in NER

921. SHRI RISHANG KEISHING: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the States which are surplus and deficit in foodgrains production;
- (b) the production and supply figures of foodgrains in eight States of North Eastern Region including Sikkim;
- (c) the arrangement being made to meet the deficit; and
- (d) the complaint/defect on the arrangement made and the corrective measures taken, if any?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI U.V. KRISHNAM RAJU): (a) A Statement-I showing deficit and surplus States during the last three years is annexed. (See below)

(b) A Statement-II showing the allotment and offtake of rice and wheat during the period from April, 2001 to March, 2002 and production of foodgrains during 2001 in eight States of North Eastern Region is annexed. (See below)

(c) and (d) In order to ensure supplies of food grains in the deficit States the following arrangements are made:

(i) Allotment of food grains from Central Pool are made to the States/UTs for distribution under TPDS and other schemes such as Antyodaya Anna Yojana, Food for Work Programmes, Mid day Meal Scheme etc.

(ii) Government resorts to open Market Sale Scheme (Domestic) of wheat and rice.

(iii) principal Distribution Centres are opened.

(iv) Arrangements for transportation of foodgrains are made.

(v) Transport Subsidy is provided.

(vi) In case, a State/UT is not able to lift the allotted food grains within the distribution period, extension is given on merits of the case on receipt of a request from the concerned State/UT.

In the case of North Eastern Region, adequate quantity of food grains have been allotted.

[25 July, 2002]

RAJYA SABHA

Statement-I

Surplus and Deficit States for the years 1999 to 2001

SURPLUS STATES			DEFICIT STATES		
1999	2000	2001	1999	2000	2001
Andhra Prd.	Haryana	Punjab	Assam	Andhra Prd.	Andhra Prd.
Haryana	Madhya Prd.	Haryana	Bihar	Assam	Assam
Madhya Prd.	Punjab	Uttar Prd.	Gujarat	Bihar	Bihar
Punjab	Uttar Prd.	H.P.	Karnataka	Gujarat	Gujarat
Rajasthan	H.P.		Kerala	Karnataka	Karnataka
Uttar Prd.			Maharashtra	Kerala	Kerala
H.P.			Orissa	Jharkhand	Madhya Prd.
			Tamil Nadu	Chattisgarh	Jharkhand
			West Bengal	Maharashtra	Chattisgarh
			Delhi	Orissa	Maharashtra
			J&K	Rajasthan	Orissa
			Tripura	Tamil Nadu	Rajasthan
			Manipur	Uttaranchal	Tamil Nadu
			Meghalaya	West Bengal	Uttaranchal
			Nagaland	Delhi	West Bengal
			Goa	J&K	Delhi
			Arunachal Prd.	Tripura	J&K
			Pondicherry	Manipur	Tripura
			Mizoram	Meghalaya	Manipur
			Sikkim	Nagaland	Meghalaya
			Andaman & Nicobar	Goa	Nagaland
			Dadra & Nagar Heveli	Arunachal Prd.	Goa
			Daman & Diu	Pondicheery	Arunachal Prd.
				Mizoram	Pndicherry
				Sikkim	Mizoram
				Andaman & Nicobar	Sikkim
				Dadra & Nagar Haveli	Andaman & Nicobar
				Daman & Diu	Dadra & Nagar Haveli
					Daman & Diu

Statement-II

The Allotment and offtake of Rice and Wheat under TPDS during the period April, 2001 to March, 2002 and Production of Foodgrains during 2001 in Eight States of North Eastern Region

(Figures in thousand tonnes)

States	Allotment		Offtake		Production During 2001
	Rice	Wheat	Rice	Wheat	Foodgrains
Arunachal Pradesh	95.913	8.925	46.812	4.510	200.00
Assam	854.490	123.600	503.636	70.011	417.00
Manipur	71.370	20.520	26.195	0.000	380.00
Meghalaya	162.115	12.000	50.601	6.334	200.00
Mizoram	101.337	12.120	38.255	8.887	120.00
Nagaland	130.025	24.975	29.608	18.809	280.00
Sikkim	48.021	1.200	18.489	0.600	100.00
Tripura	180.075	15.360	83.264	3.000	520.00

Non-Payment of Sugarcane dues

922. SHRI KAILASH JOSHI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) The number of private, public and cooperative sugar factories in Maharashtra, Madhya Pradesh and Uttar Pradesh;

(b) the names and details of the factories which have not paid dues to the sugarcane growers for the sugarcane supplied together with the unpaid amount as on the 31st March, 2002 and since how long these are pending, factory-wise

(c) what are the reasons for non-payments, factory-wise; and

(d) what steps Government propose to take/taken to clear the unpaid amount with interest and by when?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI U.V. KRISHNAM RAJU): (a) The number of Private Public and Cooperative sugar factories